

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. 580/2016
This the 16th day of February, 2016

Hon'ble Shri Raj Vir Sharma, Member(J)

1. Dr. Malti Gautam,
Age -56
Chief Medical Officer (NFSG),
National Centre of Disease Control (NCDC)
22 Sham Nath Marg New Delhi 110054
R/02/C/59 Ashirwadh Duplex
Vaishali Distt. Ghaziabad (U.P.) ... Applicant

(By Advocate: Applicant in person)

Versus

1. Union of India through
The Secretary, Ministry of Health & Family Welfare,
Govt. of India, Nirman Bhawan,
New Delhi – 110011.
2. Addl. Secretary & DG. CG.HS.
Ministry of Health & Family Welfare,
Govt. of India, Nirman Bhawan,
New Delhi-110011. ... Respondents

Order (oral)

Applicant in person seeks permission to withdraw the present OA, with liberty to file a better drafted O.A., which permission is granted.

2. Accordingly, the OA is dismissed as withdrawn, with afore noted liberty.

**(Raj Vir Sharma)
Member (J)**